

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 318**

IA-1182/2023 IA-1182/2023 IA-1505/2021 CA-28/2021  
In  
IB-1075(ND)/2018

**IN THE MATTER OF:**

M/s. Stressed Assests Stabilization Fund

**.....APPLICANT/PETITIONER**

**Vs**

M/s. J.L. Knit (India) ltd

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 03.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : CMA S.K.Bhatt, Liquidator

Mr. Iswar Mohapatra, Adv

For the EPFO

: Mr. Diggaj Pathak, Adv, Ms Shweta Sharma, Adv

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.05.2024**.

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**